Regulations, 2002, together with **an** Explanatory Memorandum thereon.

- No. PAD/IR/PEN/Amend/570/2002-03 dated the 1st March, 2003, publishing the Corporation Bank (Employees) Pension (Amendment) Regulations, 2002, together with an Explanatory Memorandum thereon.
- No. PAD/IR/PEN/Amend/571/2002-03 dated the 1st March, 2003 publishing the Corporation Bank (Employees) Pension (Amendment) Regulations, 2002, together with an Explanatory Memorandum thereon.
- (6) No. PSB/2002 dated the 6^{lh} November, 2002 publishing the Punjab and Sind Bank (Officers) Service (Amendment) Regulations, 2002, together with Delay Statement thereon. [Placed in Library. For (v) and (vi) *See* No. LT.-7611/03)
- (vii). A copy (in English and Hindi) of the Ministry of Finance and Company Affairs (Department of Economic Affairs) Notification G. S.R. 320 (E) dated the 8th April, 2003, notifying the change in the location of Debts Recovery Tribunal, Pune, *w.e.f.* 3rd April, 2003, under sub-section (3) of section 36 of the Recovery of Debts Due to Banks and Financial Institutions Act, 1993. (Placed in Library. *See* No. L.T.-7728/03]

Report and Accounts (2001-2002) of the South Central Zone Cultural Centre, Nagpur and related papers

Report and Accounts (2001-2002) of the Victoria Memorial, Kolkata and relatd papers

THE MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CULTURE (SMT. BHAVANABEN DEVRAJBHAI CHIKALIA) : Sir, I lay on the Table a copy each (in English and Hindi) of the following papers: [6 May 2003]

I. (a) Annual Report and Accounts of the South Central Zone Cultural Centre, Nagpur, for the year 2000-2001, together with the Auditor's Report on the Accounts.

Review by Government on the working of the above Centre.

- Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.-7634/03)
- (II) (a) Annual Report and Accounts of the Victoria Memorial, Kolkata, for the year 2001-2002, together with the Auditor's Report on the Accounts.
 - Review by Government on the working of the above Memorial Hall.
 - Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. *See* No. L.T.-7633/03]

Memorandum of Understanding (2003-2004) between Government of India (Ministry of Petroleum and Natural Gas) and the Oil and Natural Gas Corporation Limited

THE MINISTER QF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SHRI SANTOSH GANGWAR): Sir, I lay on the Table a copy (in English and Hindi) of the Memorandum of Understanding between the Government of India (Ministry of Petroleum and Natural Gas) and the Oil and Natural Gas Corporation Limited for the year 2003-2004 [Placed in Library *See* No. L.T.-7692/03]

Report (2001-2002) of the Commission of Railway Safety, Lucknow

THE MINISTER OF STATE IN THE MINISTRY OF CIVIL AVIATION (SHRI SHRIPAD YESSO NAIK) : Sir, I lay on the Table, under section 10 of the Railways Act, 1989, a copy (in English and Hindi) of the Annual Report of the Commission of Railway Safety, Lucknow, for the year 2001-2002. [Placed in Library. *See* No. L.T.-7636/03]

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